

SPECIAL BENCH - 2
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/138(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS AYUSH AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Uttiyo Mullick, Adv.

... For the Financial Creditor

Ms. Shalini Dey, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **30.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**